

(4)

NATIONAL COMPANY LAW TRIBUNAL  
~~SINGLE BENCH~~  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/180/2016

NAME OF THE PETITIONER(S)

: A.K. Mansoor

NAME OF THE RESPONDENT(S)  
others

: M/s Indo – Asian News Channel Private Limited & 3

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. B. Sarath babu  
for A.M. Sridharan.

counsel for Petitioner.

B. Sarath

2. AR. RAMANA THIRU

Counsel for Reply 1 to 3

AR

ORDER

Counsel representing both the parties are present and submitted that there is an appeal preferred before the NCLAT against the order passed in CA 34/2016 and order is awaited. They prayed time for making submissions. Time extended at their request. Put up on 14.12.2017 at 10.30 A.M.

- sel -

K Anantha Padmanabha Swamy  
Member (Judicial)

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